

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 22**

**CP 288/MB/2021**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **05.02.2024**

NAME OF THE PARTIES:    **UNION OF INDIA V/s VIDEOCON**  
**INDUSTRIES LIMITED AND OTHERS**

Section 241-242 of the Companies Act, 2013

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**ORDER**

**CP 288/MB/2021**

- 1) Mr. Aditya Sikka, Ld. Counsel for the Union of India is present.
- 2) Ld. Counsel for the Union of India submits that the Interim Report is still awaited and thus, seeks some time to place it on record.
- 3) At request, stand over to 15.03.2024, for further consideration and hearing.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare